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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ARB.P. 784/2019 & IA. 16542/2019

DHILLON AVIATION PVT. LTD.

..... Petitioner

Through: Mr.Sandeep Mitttal, Mr.Udit Mehra  
and Mr.Anupam Singh, Advocates.

versus

HELIGO CHARTERS PVT. LTD.

..... Respondent

Through: None

**CORAM:**

**HON'BLE MR. JUSTICE V. KAMESWAR RAO**

**ORDER**

% **26.11.2019**

**IA. 16542/2019 (for exemption)**

Exemption allowed subject to all just exceptions.

The application stands disposed of.

**ARB.P. 784/2019**

Issue notice, returnable on 26<sup>th</sup> March, 2020.

**V. KAMESWAR RAO, J.**

**NOVEMBER 26, 2019**

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